

SHRI S. JAIPAL REDDY : This problem has arisen in view of the new security measures we have been compelled to adopt in the last few years. Therefore may I know what is the comprehensive plan you have in mind because this problem is being faced by visitors day in and day out at all the Airports ?

SHRI SHIVRAJ V. PATIL : Sir, I agree with the statement made by the hon. Member. This problem is faced by the passengers and those who go to see them off. We are trying to make temporary arrangements at certain places and later on the permanent arrangements will be made.

Construction and Electrification of Railway Lines during 1987-88

*359. **DR. A. K. PATEL :** Will the Minister of RAILWAYS be pleased to state :

(a) the length of new railway lines laid by the Railways during 1987-88, zone-wise; and

(b) the details about kms. of railway lines and the sections electrified during 1987-88 in different zones ?

[Translation]

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD) : (a) and (b). A statement is given below.

Statement

Construction and electrification of Railway lines during 1987-88

(a) 188 km of new lines on the following Railway Zones have been laid during 1987-88 :

Railway	Length (km)
Northern	6
Northeast Frontier	30
South Central	45
Western	107
Total	188

(b) 684 km of railway lines comprising the following sections have been energised during 1987-88 :

Railway	Section	Length (km)
Central	Fabina—Bareilly	160
Southern	Royapuram—Korukkupet	2
South	Dornakal—Ramagundam	188
Central	Krishna Canal—Guntur	26
South	Champa—Korba	38
Eastern	Tupkadih—Talgaria	33
Western	Ghat Ka Varana—Vikram Garh Alot	234
Total		684

[English]

DR. A.K. PATEL : The hon. Minister has replied that there will be an additional 188 Kms. in the entire country during 1987-88. Looking to the length of the Railways, I think it would not be so easy to lead the nation towards the 21st century. For such a big country like India, the development of railways should be speedy enough, to cope with the demands of the people. My specific question, about my State viz. Gujarat is that there is a long-standing demand of the people in Gujarat for the conservation of the railway line between Ahmedabad and New Delhi into broad gauge. Will the Minister give priority for the planning of the conversion of this railway line into broad gauge ?

[Translation]

SHRI MAHABIR PRASAD : Mr. Speaker, Sir, hon. learned Member has expressed grave concern that only 188 kms. of new railway lines have been laid in a vast country like India and no further particular attention has been paid to Gujarat, the home State of the hon. Member. I have said it earlier and again want to say it clearly that new lines are laid in accordance with the annual funds allotted to us for this purpose. Sir, through you, I want to convey to the hon. Member that out of the total

188 kms of new railway lines laid, 107 kms of railway lines have been laid in Gujarat itself. If he supports us and recommends to the Planning Commission, we will have no objection to the laying of another new line.

[*English*]

DR. A.K. PATEL : The density of traffic on this line is increasing day by day. There is a demand for a separate zone to be provided for Gujarat, in Ahmedabad. At present, the western zone is a very big zone; and so, it is very difficult to administer it. Will the Minister think of giving a separate zone to Gujarat, in Ahmedabad ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : I think we will require a separate notice for this.

SHRI V. SOBHANADREESWARA RAO : The Vijayawada-Guntur-Tenali electrification work was sanctioned nearly two years back; and of this, the hon. Minister has said that the Krishna Canal-Guntur section has already been energised. I would like to know from the hon. Minister whether the Guntur-Tenali line also is going to be electrified this year, so that electric multiple units could be operated on this triangular line which is in a very highly and densely populated area. This is the highest traffic potential there. I would like to know this from the Minister.

SHRI MADHAVRAO SCINDIA : Is the last part of the question about Guntur-Tenali section ?

SHRI V. SOBHANADREESWARA RAO : Yes.

SHRI MADHAVRAO SCINDIA : The work is on, on the electrification of the Guntur-Tenali section; and it has progressed, commensurate with the resources available.

ITDC Hotels in Foreign Countries

*360. SHRI Y.S. MAHAJAN : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the India Tourism Development Corporation proposes to enter into

collaboration agreements for setting up hotels in New Zealand, West Germany, Mauritius and the United States of America;

(b) if so, the salient features of the proposed collaboration;

(c) the role of the India Tourism Development Corporation and its position in the management and running of such hotels in foreign countries; and

(d) how the foreign exchange requirements in this regard are proposed to be met ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) : (a) to (d). A Statement is given below.

Statement

ITDC Hotel's in Foreign Countries

ITDC has signed a collaboration agreement in July 1988 for setting up a hotel in Newzealand. In addition, ITDC has also signed a memorandum of Understanding for setting up a hotel at Frankfurt subject to its commercial viability on finalisation of the detailed feasibility report.

The salient features of the hotel proposed to be set up in Newzealand and the role of ITDC in its management/running are given below :

- (i) The proposed hotel will have 160 rooms with facilities of 4-star standard and will be set up at Wellington (Newzealand). The cost is estimated at 30 million Newzealand Dollors (*i.e.* Rs. 24 crores approx).
- (ii) ITDC's equity contribution will be around 29% which will be in the shape of cash, kind and services. ITDC will assist in preparation of feasibility report and in securing of loan from financial institutions. During the period of construction, ITDC will provide technical services in planning, designing, construction furnishing and equipping the hotel on payment of fee besides providing managerial and marketing services for operating the hotel after its completion on fee basis.